

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
INDISON AGRO FOODS LIMITED

OPERATING IN DAL MILL AT INDORE(MP) & JODHPUR(RAJASTHAN)
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	INDISON AGRO FOODS LIMITED U01111MP2003PLC016196
2.	Address of the registered office	310, PATHAR MUDLA ROAD PALDA INDORE MP 452020
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Indore (MP) & Jodhpur (Rajasthan)
5.	Installed capacity of main products/ services	Not available with IRP/RP
6.	Quantity and value of main products/ services sold in last financial year	Present status :3 Units closed & one on lease as per information available with IRP(details may be obtained by sending email to email id cirp.indisonagro@gmail.com)
7.	Number of employees/ workmen	As Per Information available no employees / No workmen at the commencement of CIRP Process.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email to email id Cirp.indisonagro@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email to email id cirp.indisonagro@gmail.com
10.	Last date for receipt of expression of interest	19/05/2023
11.	Date of issue of provisional list of prospective resolution applicants	29/05/2023
12.	Last date for submission of objections to provisional list	03/06/2023
13.	Process email id to submit EOI	cirp.indisonagro@gmail.com

04/05/2023 ,INDORE

Teena Saraswat Pandey
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For INDISON AGRO FOODS LIMITED